

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN):** (a) As a result of the preventive measures taken by the Police and the Eastern Railway unauthorised transport of coal by passenger trains in Andal-Sainthia section has been checked. However, efforts made in this connection by any voluntary organisations are not known to Railway administrations.

(b) and (c) Passenger trains running in Andal-Sainthia section are being jointly escorted by Government Railway Police and Railway Protection Force personnel. Anti-ticketless checking drives are being conducted in the section from time to time.

**Non-Availability of National Permits and Black-Marketing on Trucks ..**

8455. **SHRI S. B. SIDNAL:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that non-availability of national permits to all vehicles and black-marketing on trucks are providing constraints in the development of transportation in the country; and

(b) if so, the action proposed to be undertaken by Government thereon?

**THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):**

(a) and (b) The object underlying the introduction of the National permit and Zonal Permit Scheme is to give a fillip to inter-State movement of goods by road transport. Goods vehicles engaged on intra-State operations do not require National Permit/Zonal Permits.

Because of production constraints there is considerable amount of un-

satisfied demand for commercial vehicles in the country. With a view to eliminating black-marketing the Ministry of Industry, has, in exercise of the powers conferred by Section 18(g) of the Industries (Development & Regulation) Act, 1951, prohibited the sale, purchase or transfer of new commercial vehicles within 2 years of the initial purchase from 9th April, 1981. Simultaneously, as a result of various measures taken by the Industry Ministry, the production of commercial vehicle chassis is being stepped up.

**Motibagh Railway Colony**

8456. **SHRI R. K. MHALGI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government have received a representation dated 4th March, 1981 from the Field Workers Family Welfare Central Railway Hospital, Nagpur regarding the plight of Motibagh Railway Colony and Ajani Health Unit; and

(b) if so, the details thereof and the action taken thereon?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) No.

(b) Does not arise.

32 डाउन बरोनी कानपुर यात्री गाड़ी का दुर्घटनाग्रस्त होना

8457. श्री निहाल सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 32 डाउन बरोनी-कानपुर यात्री गाड़ी पूर्वोत्तर रेलवे के छपरा सेवान सैक्शन में दुर्घटना ग्रस्त हो गयी थी ;

(ख) यदि हां, तो इस के क्या कारण हैं ;

(ग) इसक परिणाम स्वरूप जान-माल की कितनी हानि हुई ; और